Declaration of Assets and Liabilities

party 25 pt smile for ageles

Year -2024

I,Sanjay kumar kamat son/daughter/wife of Sri Indu kamat, aged 39 years, belonging to Kram Patra Viyrak and presently working as Bihar Legislative Assembly, Patna, Bihar give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

given)

50 (EST

Sr. No.	Description	Self	Spouse Name(S) Sadhana Devi (Wife)	Dependant-1 Name Suraj Kumar (Son)	Dependant-2 Name Suhani Kumari (Daughter)	Dependant 3 Name Sonu Kumar (son)
(i)	Cash	2800/-	4000/-	1500/-	500/-	400/-
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	S.B.I Rs.27850=00	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-12,600/-	LIC-13,536/- Postal Savings, 2,00,000/-	NIL .	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Bike- Glameur Hero Honda 2016 Bike-pulser 125cc	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	40gm Gold- 2,80,000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

(अ) पुत्र वित्र)

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

* Dependent here means a person substantially dependent on the income of the

employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL .	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

4517 9 MIL ONINA
(357 47 1912 35)

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give senarate details for each item)

	[Note : Please give separate details for each item)					
Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on			
(a)	(i) Loans from Banks	NIL	NIL			
	(ii) Loans from financial institutions	NIL	NIL			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL			
	(b) dues to departments dealing with supply of water	NIL	NIL			
	(c) dues to departments dealing with supply of electricity	NIL	NIL			
	(d) dues to departments dealing with telephones	NIL	NIL			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL			
	(f) Other dues, if any	NIL	NIL			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BBYPK9235K				
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL			
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL			
	(iv) Property Tax	NIL	NIL			

GPF/CPF/PRAN No.

110105365401

Gender

Male

Date of Birth

02-01-1985

Class/Group

Cadre

Bihar Legislative Assembly, Patna, Bihar

Home District

Place:..Patna

Saharsa

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature STM SMC STMA

Name of Employee: SANJAY KUMAR KAMAT

Designation:.Kram Patra Vitrak.....

Department: Bihar Legislative Assembly,

Patna, Bihar

Date:.. 19- 02-2025

(अप प्र वि २ २५)